

NOTICE

Please take notice that Hon'ble Division Bench No. 01 comprising Hon'ble the Chief Justice and Hon'ble Mr. Justice Sujit Narayan Prasad will not sit today i.e on 14.09.2021. Cases listed before Their Lordships shall remain stand over. Urgent matters, if any, listed before Their Lordships may be mentioned before Hon'ble Division Bench No. 02 comprising Hon'ble Mr. Justice Aparesh Kumar Singh and Hon'ble Mrs. Justice Anubha Rawat Choudhary in Court No. 12 through V.C.

Please take further notice that Hon'ble Mr. Justice Sujit Narayan Prasad will sit single today i.e on 14.09.2021 at 12.00 P.M in Court No. 13 and take up the cases notified before His Lordship through V.C.

Dated the 14th September, 2021
High Court of Jharkhand, Ranchi

By Order,
Sd/-
(Sanjeev Kumar Das)
Joint Registrar (L&C)

NOTIFIED CASES CAUSELIST For Tuesday The 14th September 2021
COURT NO. 13 (THROUGH VC)
SINGLE BENCH (BENCH ID-24812)
AT 12:00 PM
HON'BLE MR.JUSTICE SUJIT NARAYAN PRASAD

Orders(with defect)

1	W.P(C)/7400/2013	MR SYED SHAHAB AHMED vs RANCHI MUNICIPAL CORPORATION THROUGH ITS COUNCELLORS AND ORS M.P.MUNICIPAL CORPORATION ACT 1956	M. K. HABIB	AKHOURI A. KUMAR
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Orders

2	W.P(C)/6963/2013	SUSHIL SOREN vs THE STATE OF JHARKHAND AND ANR	RAJIV SINHA BHUPAL KRISHNA PRASAD ROHIT SINHA	A.G CHANDRA PRABHA PARTH S. A. SWAROOP PATI
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IA NO, 1482/2014 (For Misc.)
QUASHING MATTER

wt3	W.P(C)/6393/2013	JAI PRAKASH NARAYAN SINHA vs FOREST AND ENVIRONMENT CODE OF CIVIL PROCEDURE, 1908	SUMEET GADODIA ANURAG KASHYAP PREM PUJARI ROY	A.G CHANDRA PRABHA PARTH S. A. SWAROOP PATI
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IA NO, 2043/2016 (For Extension Of Time), 7980/2013 (For STAY OF PROCEEDINGS)

Fresh Filing (Admission)

4	W.P(C)/3617/2013	MOHD HARUN RASHID vs CHIEF MANAGER OF STATE BANK OF INDIA AND ANR CODE OF CIVIL PROCEDURE, 1908	MD.FARUQUE ANSARI	RAJESH KUMAR MANINDRA KR SINHA ROHAN KASHYAP PARTH S. A. SWAROOP PATI AMIT KUMAR
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5	W.P(C)/5136/2013	RITESH LODHA vs THE STATE OF JHARKHAND AND ANR ESSENTIAL COMMODITIES ACT, 1955	PRABHU DAYAL AGRAWAL	SUMIR PRASAD K. K. Singh
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Admission

6	W.P(C)/2485/2011 Assigned Matter	M/S MONA GAS PVT.LTD. vs STATE OF JHARKHAND AND ORS	S.K.DEO A.K.PASARI PRIYANKA DAYAL N.K.PASARI SHIPLI SANDIL JOHN RANJANA MUKHERJEE	S.C.I RAHUL SABOO
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7	RESIDUARY MATTERS-00 W.P(C)/4256/2012 assigned matter	PRASAN DUNG DUNG vs FOREST AND ENVIRONMENT INDIAN FOREST ACT ,1927	KISHORE KR SINGH SANJIT KUMAR	RAHUL SABOO CHANDRA PRABHA
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8	W.P(C)/87/2013	RAMAUTAR MAHTO AND ORS vs KHIRDHARI MAHTO AND ORS CODE OF CIVIL PROCEDURE, 1908	ARBIND KR SINHA JITESH KUMAR	AJAY KR PATHAK RITA KUMARI PRABHAT KR SINHA KANCHAN KUMARI SARFARAZ AKHTAR
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9	W.P(C)/97/2013	LALAN VISHWAKARMA vs THE STATE OF JHARKHAND AND ORS LAND REVENUE , TENANCY & NAZUL-00	AMIT KR TIWARI	RAJEEV RANJAN MISHRA PRAVIN KUMAR ARVIND KR SINGH VISHAL KUMAR TIWARY ATUL KUMAR
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wt10	W.P(C)/103/2013	LALAN VISHWAKARMA vs THE STATE OF JHARKHAND AND ORS LAND REVENUE , TENANCY & NAZUL-00	AMIT KR TIWARI	SRIJIT CHOUDHARY PRAVIN KUMAR ARVIND KR SINGH VISHAL KUMAR TIWARY ATUL KUMAR
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11	W.P(C)/132/2013	MAINO DEVI vs THE CHAIRMAN CUM MANAGING DIRECTOR CENTRAL COALFIELDS LIMITED AND ORS	AMITESH KUMAR GEASEN RAMESH KR SINGH ANIL KR SINHA Abhishek Kumar Geasen	ARBIND KUMAR AMIT KUMAR DAS
		CODE OF CIVIL PROCEDURE, 1908		
12	W.P(C)/305/2013	BAHA URAON AND ORS vs COLLECTARIATE	RAKESH KUMAR SUDHAKAR PANDEY	VIKASH KISHORE PRASAD REKHA SINGH DHARMENDRA KR MALITYAR PRAKASH CHANDRA ROY MR. P. C.ROY, S.C(L and C)
		IA NO, 1232/2020 (For Intervener Petition), 4548/2020 (For PAYMENT OF COMPENSATION) CODE OF CIVIL PROCEDURE, 1908		
13	W.P(C)/381/2013	JHARKHAND KHAS MAHAL BHUMI LEASE DHARI SANGH THROUGH ITS SECRETARY GENERAL RAJENDRA PANDEY vs STATE OF JHAKRHAND AND ORS.	BIRENDRA KUMAR BHAIYA V. KUMAR NIRAJ KISHORE VIJAY KUMAR ROY	VIKASH KISHORE PRASAD
		OTHERS		
14	W.P(C)/583/2013	ASHOK KUMAR SINGH vs COLLECTARIATE	NAWAL KISHORE PRASAD ALAKH KUMAR SAHAY	VIKASH KISHORE PRASAD VISHAL KUMAR TIWARY ATUL KUMAR
		CODE OF CIVIL PROCEDURE, 1908		
15	W.P(C)/611/2013	LAL CHANDRA CHURAMANI NATH SAHDEO AND ORS vs THE STATE OF JHARKHAND AND OTHERS	DILIP KR PRASAD	VIKASH KISHORE PRASAD OM PRAKASH SINGH V.S.SAHAY RAM KRISHNA NARAYAN TIWARY
		MUTATION PROCEEDING		
16	W.P(S)/6773/2013	GAYA PRASAD MANDAL ALIAS GAYA MANDAL AND ANR vs COLLECTARIATE	OM PRAKASH SINGH REENA KUMARI	SRIJIT CHOUDHARY
		DISMISSAL/REMOVAL/TERMINATION		
17	W.P(C)/6845/2013	GOPAL MAHTO AND ANR vs THE STATE OF JHARKHAND AND ORS	PRADEEP KR VERMA ARUN KUMAR	ABHAY KR MISHRA SURESH KUMAR KRISHNA SHANKAR
		LAND ACQUISITION ACT 1894		
18	W.P(C)/6882/2013	LIYAKAT ALI vs THE STATE OF JHARKHAND AND ORS.	MAHESH TEWARI ANJANA KUMARI SANJAY KUMAR PANDEY CHANDRA DEO SINGH	AJIT KUMAR RUPESH SINGH RAHUL SABOO
		RESIDUARY MATTERS-00		
19	W.P(C)/7211/2013	MS HUNUMANT CONSTRUCTION PVT LTD THROUGH ITS ASSISTANT GENERAL MANAGER SHRI PRIYA RANJAN SHARMA vs MINES AND GEOLOGY	KRISHANU RAY PARTH S. A. SWAROOP PATI	JAI PRAKASH,(A A G) INDRAJIT SINHA AJAY KUMAR SAH ARPAN MISHRA
		MINES AND MINERALS (REGULATION AND DEVELOPMENT)ACT 1957		
20	W.P(C)/7757/2013	TANVEER AHSAN vs THE BHARAT COKING COAL LIMITED THROUGH ITS MANAGING DIRECTOR AND ORS	LUKESH KUMAR AKHILESH KR SINGH	INDRAJIT SINHA SURAJ SINGH MD. SHAMIM AKHTAR AMITABH PRASAD AJAY KUMAR SAH
		CODE OF CIVIL PROCEDURE, 1908		